

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2420
ANSWERED ON:22.07.2009
DATABASE OF MORTGAGED PROPERTIES
Rao Shri Sambasiva Rayapati

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the CBI has recently decided to develop a database of mortgaged properties to prevent fraud resulting from showing the same property as collateral security with multiple banks;
- (b) if so, the details thereof; and
- (c) the time by which the database is likely to be prepared?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs(SHRI PRITHVIRAJ CHAVAN)

(a):- No, Sir.

(b)&(c):-Does not arise